

DISTRICT LEGAL SERVICES AUTHORITY, HAZARIBAG.

Proforma-A

FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON 11.02.17

(For All Types of Cases)

Name of the State Authority				
S. No.	Type of Cases (Categories)	Pre-Litigation Cases		
		Taken Up	Disposal	Settlement Amt.
1.	NI Act u/s 138			
2.	Bank Recovery Cases	330	330	1,72,27,786
3.	Labour disputes	03	03	19,062
4 (i)	Electricity Bills (excluding non-compoundable theft cases)	714	714	---
4 (ii)	Water Bill (excluding non-compoundable theft cases)	82	82	1,48,196
		1,129	1,129	1,73,95,044

Proforma -B

S. No.	Type of cases (Categories)	Pending Cases		
		Taken up	Disposal	Settlement Amt.
1.	Criminal Compoundable Cases	382	141	6,44,100
2	NI Act u/s 138	20	19	1,50,000
3	Bank Recovery Cases			
4	MACT Cases	19	19	66,40,000
5	Matrimonial disputes	31	29	-----
6	Labour dispute cases			
7	Land Acquisition Cases	18	04	14,39,186
8 (i)	Electricity Bills (excluding non-compoundable theft cases)	110	90	8,62,000
8 (ii)	Water Bill (excluding non-compoundable theft cases)			
9	Service matters relating to pay and allowances and retiral benefits			
10	Revenue Cases			
11	Other Civil Cases (rent, easmentary rights, injunction suits, specific performances suits)etc.	08	04	Nil
12	Other cases (GR cases, FF)	32	27	4,92,635
	Total	620	333	1,022,7921

GRAND TOTAL - 1462 Cases (One thousand four hundred sixty two only)

GRAND TOTAL AMOUNT = 2,76,22,965 (Two crore seventy six lakh twenty two thousand nine hundred sixty five)


 Secretary,
 DLSA, Hazaribag.

11/02/17